

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:5786
ANSWERED ON:03.05.2000
CONTRACT LABOUR (REGULATION) ACT
A.D.K. JEYASEELAN

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government propose to amend the Contract Labour (Regulation) Act, with a view to remove lacunae in the Act;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a), (b) & (c): The matter of amendment/ new legislation for contract labour is under consideration of the Government. The details of the above are not finalised yet.